

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.09.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalana
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 171/BB/2018	For report of IRP	Sec 10 of I&B code 2016	M/s Cryo-Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate		S A Associates R7, MGC & Co., for R-10, Shri Subramania m Aneetha, IRP

ADVOCATE FOR PETITIONER/s: *K. S. VADIVELU.*
ADVOCATE.
94483-55070.

7.7. Ind
9/9/2019.

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri K.S. Vadivelu, learned Counsel for the Petitioner.

Post the case on 15.10.2019.

Avis
Member (T)

Ind
Member (J)

Krishna

Verified
[Signature]

Court Officer